COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 113 OF 2015 & IA NOs. 183, 184, 185 & 186 OF 2015

Dated: 11th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Niko Resources Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Mr. Himanshu Suman Mr. Somiran Sharma Mr. R. Sasiprabhu

Counsel for the Respondent(s) : Mr. Rajinder Kaul

Mr. Sumit Kishore for R-1

Ms. Maulishree Gupta for R-2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to <u>15.09.2017.</u>

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

Pr/vg